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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

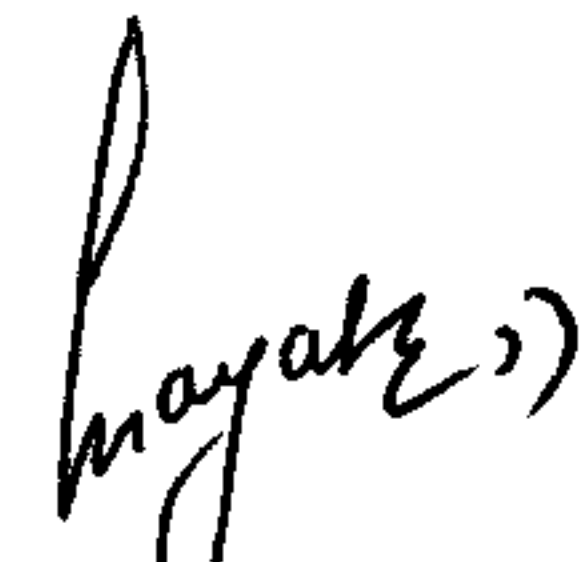

**T.P. No.62A/2017 With T.P. No.62/560(6)/NCLT/AHM/2017(New)
IA No. 5344/2015 In C.P. No. 9/560(6)/NCLT/AHM/2015(Old)
(Jabalpur) Bench, Madhya Pradesh High Court
Gwalior**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018**

Name of the Company: Praveen Kumar Bohra
V/s.
Registrar of Companies & Ors.

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SITIKANTH NAYAK	ADVOCATE	FOR INTERVENER	
2.	NATASHA SUTARIA	ADV.	FOR APPLICANT	

ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. None present for Respondent no. 2 and 3.

Learned Advocate Mr. Sitikanth Nayak present for Intervener.

Petitioner is directed to obtain a certified copy of the order passed by the Hon'ble High Court of Madhya Pradesh Gwalior Bench in intervening application no. 4985/2015 in CP 7/2015 for the purpose of proceeding with intervening application pending in CP 9/2015 (TP 62/2017).

Registry is directed to renumber IA no. 5344/2015.

List the matter on 16.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.